

**Company:** Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

**Printed For:** 

Date: 09/11/2025

## (2024) 04 MAD CK 0030

## **Madras High Court**

Case No: Criminal Original Petition No. 8282 Of 2024

Thangapandian APPELLANT

Vs

State RESPONDENT

Date of Decision: April 3, 2024

## **Acts Referred:**

• Indian Penal Code, 1860 - Section 229A, 272, 273, 328

• Cigarettes And Other Tobacco Products (Prohibition Of Advertisement And Regulation Of Trade And Commerce, Production, Supply And Distribution) Act, 2003 - Section 20(i)

• Juvenile Justice (Care And Protection Of Children) Act, 2015 - Section 77

• Tamil Nadu Prohibition Of Smoking And Spitting Act, 2003 - Section 7, 9(ii)

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: M.Sureshkumar, V.Meganathan

**Judgement**